## Wide-spread unrest in the North-Eastern States after the passage of the Citizenship (Amendment) Bill, 2019

SHRI ANAND SHARMA (Himachal Pradesh): Hon. Chairman, Sir, through you, I would like to draw the attention of the House towards a very disturbing situation that is developing in the North-Eastern States of the country, particularly Assam, Tripura, Meghalaya and even Manipur. Sir, these are border States, in a very sensitive part of the country, States like Arunachal Pradesh and other States bordering China, Mizoram bordering Bangladesh and besides having a clear connect with Bhutan also. It is because of the insecurity and uncertainty that has been created following the passage of the Citizenship Amendment Bill and the fears about the influx of a large number of people which will disturb the culture, the language and the composition of these societies.

Sir, there is a history to what has happened in the past going back to 1873 when the Bengal Frontier Regulations had to be enacted by the British. Then also, disruptions and violence had taken place, following the partitions of Bengal and the partition of India which affected the then undivided State of Bengal and Punjab in the North and the West. Sir, this situation cannot be allowed to aggravate further. These are our sons and daughters who have their concerns about equal stake in the country. It is, therefore, the duty of all of us collectively as Indian Parliament, and the Rajya Sabha, being the Council of States, has a special responsibility.

MR. CHAIRMAN: One more speaker is there.

SHRI ANAND SHARMA: Sir, I am concluding. It has a special responsibility because we represent the States and we cannot be silent when these developments are taking place. Sir, action by the Indian Army in various States is not the only answer. There should have been political dialogue and consultations. There was no need to hurry and create a situation which was entirely avoidable.

MR. CHAIRMAN: Anandji, please conclude.

SHRI ANAND SHARMA: Sir, this is a very serious matter.

MR. CHAIRMAN: That is why I allowed you.

SHRI ANAND SHARMA: I would urge the Government and the Prime Minister in particular, to immediately convene an all Party meeting with Chief Ministers of all

## [Shri Anand Sharma]

the States and to reassure. Mere statements and blame game is not going to help. This is also having a fallout in India's external relations, particularly, with the sensitive State of Bangladesh, which cannot be allowed.

MR. CHAIRMAN: No, no. I do not want other country's name to be taken up. ...(Interruptions)...

SHRI ANAND SHARMA: Sir, it has to be. It is part of India's foreign policy.

MR. CHAIRMAN: Shri Binoy Viswam. ...(Interruptions)...

SHRI ANAND SHARMA: You cannot export your domestic politics to your neigbour.

MR. CHAIRMAN: Anand Sharmaji, you are a senior Member. ...(Interruptions) ....

SHRI ANAND SHARMA: Sir, I understand.

MR. CHAIRMAN: So, he has to speak also. ...(Interruptions)...

SHRI ANAND SHARMA: There have been reactions in our neighbouring country.

MR. CHAIRMAN: Yes, I understand that it is important and that is why I have allowed you also. ...(Interruptions)...

SHRI ANAND SHARMA: The Government, therefore, has a responsibility.

SHRI KUMAR KETKAR (Maharashtra): Sir, I associate myself with the issue raised by hon. Member.

SHRIMATI WANSUK SYIEM (Meghalaya): Sir, I also associate myself with the issue raised by hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the issue raised by hon. Member.

SHRI AHMAD ASHFAQUE KARIM (Bihar): Sir, I also associate myself with the issue raised by hon. Member.

PROF. MANOJ KUMAR JHA: (Bihar): Sir, I also associate myself with the issue raised by hon. Member.

MR. CHAIRMAN: Shri Binoy Viswam, please.

Matters raised

SHRI BINOY VISWAM (Kerala): Sir, ...(Interruptions)...

MR. CHAIRMAN: Shri Binoy Viswam please. ...(Interruptions)...

SHRIMATI VIJLA SATHYANATH (Tamil Nadu): Sir, ...(Interruptions)...

MR. CHAIRMAN: Please. ...(Interruptions)... This is not the way. ...(Interruptions)... Let him speak. ...(Interruptions)...

**सुश्री सरोज पाण्डेय** (छत्तीसगढ़): सर, सोनल मानसिंह जी को सुन लिया जाए। ...**(व्यवधान)**... जिस प्रकार से महिलाओं के ऊपर कांग्रेस के एक नेता ने टिप्पणी की है ...**(व्यवधान)**...

श्रीमती कहकशां परवीन (बिहार): सर, इनको सुन लीजिए, इनका विषय काफी गंभीर है। ....(व्यवधान)...

<sup>†</sup>**محترمہ کہٖکشاں پروین :** سر، ان کو سن لیجئے، ان کا موضوع کافی گمبھیر ہے . ...(مداخلت)...

SHRI BONOY VISWAM: Sir, please save me. ...(Interruptions)...

MR. CHAIRMAN: What is it you are talking? ...(Interruptions)...

SHRI BINOY VISWAM: Sir, allow me to speak. ...(Interruptions)...

MR. CHAIRMAN: No, no. ...(*Interruptions*)... Sonal Mansingh*ji*, please. ...(*Interruptions*)... No, no. ...(*Interruptions*)... You cannot speak as you like and whenever you want. What is the issue? ...(*Interruptions*)... Under what rule are you raising this? ...(*Interruptions*)...

DR. SONAL MANSINGH (Nominated): Sir, please ..... (Interruptions) ....

MR. CHAIRMAN: Sonal Mansinghji, under what rule?

DR. SONAL MANSINGH: Sir, I am just asking for your permission.

MR. CHAIRMAN: For what? ...(Interruptions)...

DR. SONAL MANSINGH: To raise a point of order on a very important issue.

MR. CHAIRMAN: What is the point of order and under which rule?

DR. SONAL MANSINGH: Sir, yesterday, in a public meeting. ...(Interruptions)...

SHRI DEREK O'BRIEN (West Bengal): Which rule? ...(Interruptions)...

†Transliteration in Urdu Script.

MR. CHAIRMAN: I am taking care of it. ...(Interruptions)... What rule? ....(Interruptions)...

SHRI BINOY VISWAM: Sir, please. ...(Interruptions)...

MR. CHAIRMAN: What rule? ...(*Interruptions*)... Shri Binoy, I would call you. ...(*Interruptions*)... One minute. ...(*Interruptions*)... A lady Member is raising a point of order. ...(*Interruptions*)...

DR. SONAL MANSINGH: Sir, according to Rule 258 of the Rules of Procedure and Conduct of Business in Rajya Sabha and Article 21 of the Constitution, right to live with dignity is there for everyone. I am not only a woman but also an artist, a sensitive one. Yesterday, in a public meeting, Sir, a leading personality of the Congress Party, a top leader, has described India as not 'Make in India' but 'Rape in India.' ...(Interruptions)... This is very serious. ...(Interruptions)...

MR. CHAIRMAN: No, no. ...(Interruptions)... No discussion. ...(Interruptions)...

DR. SONAL MANSINGH: Sir, we demand an apology. ...(Interruptions)...

MR. CHAIRMAN: No discussion. ...(Interruptions)... No,.....(Interruptions)... Shri Binoy Viswam. ...(Interruptions)...

DR. SONAL MANSINGH: Sir, this is not. ...(Interruptions)...

MR. CHAIRMAN: Okay. ...(Interruptions)... You have made your point. ...(Interruptions)... There is a point but there is no point of order. ...(Interruptions)... Please sit down. ...(Interruptions)... Please sit down. ...(Interruptions)... I appeal to all of you. ...(Interruptions)... Please go to your seats. ...(Interruptions)...

SHRI BINOY VISWAM: Sir, what. ...(Interruptions)...

MR. CHAIRMAN: Please go to your seats. ...(Interruptions)... Sit down. ...(Interruptions)...

SHRI BINOY VISWAM: What is this? ...(Interruptions)...

MR. CHAIRMAN: No, no. ...(*Interruptions*)... Let us not politicalise issues. ...(*Interruptions*)... Let us not politicalize issues. ...(*Interruptions*)...

SHRI DEREK O'BRIEN: Sir, they are. ...(Interruptions)...

MR. CHAIRMAN: You please sit down. ...(Interruptions)... You are not the authority. ...(Interruptions)... Sometimes you yourself also used to do it. ...(Interruptions)... That is not my inability. ...(Interruptions)... Please. ...(Interruptions)... Please go to your seats. ...(Interruptions)... You have raised the issue. ...(Interruptions)... Please go to your seats. ...(Interruptions)... I request everyone, please go to your seats. ...(Interruptions)... We are at the last day. ...(Interruptions)... नाम मत लोजिए। ...(व्यवधान)... You cannot take the name of a person who is not a Member here and who is a Member of the other House. ...(Interruptions)... No, no; please. ...(Interruptions)... You have raised the issue. ...(Interruptions)... She has raised the issue. ...(Interruptions)...

SHRI BINOY VISWAM: Sir, tell them. ...(Interruptions)...

MR. CHAIRMAN: I request all the Members.....(Interruptions)... Please. ....(Interruptions)... Look at me. ...(Interruptions)...

सुश्री सरोज पाण्डेय: क्या यह "रेप इन इंडिया है? ...(व्यवधान)... देश की राजनीति आखिर किस दिशा में जा रही है? ...(व्यवधान)...

MR. CHAIRMAN: Shrimati Kahkashan, please. ...(Interruptions)...

SHRI DEREK O'BRIEN: What is this? ...(Interruptions)... The Treasury Benches. ...(Interruptions)...

MR. CHAIRMAN: Whichever Bench it is, nobody has the business to disturb the House. ...(*Interruptions*)... Please. ...(*Interruptions*)... Today, ...(*Interruptions*)... Nothing has gone on record Anand*ji*, do not worry. You know the rule applies to all. The issue has been raised. Then, I said that you may have a point but there is no point of order. That should end there.

Secondly, we are on the last day. My appeal to all is, please cooperate so that other Zero Hour mentions can also be taken up and then we go to Question Hour and then have concluding part. Shri Binoy Viswam, please. ...(*Interruptions*)... Please, you have raised it but. ...(*Interruptions*)...

SHRI BINOY VISWAM: Thank you very much Sir. ... (Interruptions) ....

MR. CHAIRMAN: No, no; please. ... (Interruptions)... प्लीज़, बैठ जाइए। ... (व्यवधान)...

SHRI BINOY VISWAM: Sir, you bring the House in order. ...(Interruptions)...

MR. CHAIRMAN: Sonal Mansinghji, you can meet me afterwards. ...(Interruptions)...

SHRI BINOY VISWAM: Sir, how can I? ...(*Interruptions*)... They are making noise. ...(*Interruptions*)...

MR. CHAIRMAN: Please. ...(Interruptions)... ऐसा हाउस में नहीं होगा। ...(व्यवधान)... आपको जो भी बोलना है, बाहर बोलिए। ...(व्यवधान)... यह विषय तो नहीं है! ...(व्यवधान)... प्लीज़, बैठ जाइए। ...(व्यवधान)... Sarojji, Vijilaji and Kahkashanji, please.

सुश्री सरोज पाण्डेय: सर, इनको माफी माँगनी चाहिए। ...(व्यवधान)...

MR. CHAIRMAN: Then, I have to adjourn the House. ...(Interruptions)... There is no way. ...(Interruptions)...

श्रीमती रूपा गांगुली (नाम निर्देशित): सर, आप ही बताइए, क्या इनको माफी नहीं माँगनी चाहिए? ....(व्यवधान)...

MR. CHAIRMAN: Sonal Mansingh*ji*, you can meet me after the House is adjourned. ...(*Interruptions*)... You can meet me after the House is adjourned. ...(*Interruptions*)... Please sit down. ...(*Interruptions*)... দ্বীড় ৰঁট তাइए। Shri Binoy Viswam. ...(*Interruptions*)... Same things happen when you people raise and they have. ...(*Interruptions*)... That is my problem. ...(*Interruptions*)...

श्रीमती रूपा गांगुली: सभापति महोदय, हमारे देश के बारे में इस तरह की बातें हो रही हैं।

SHRI BINOY VISWAM (Kerala): Sir, the Government claims that the CAB is meant for maintaining peace and tranquility in the country...

MR. CHAIRMAN: And, I can't say anything. ...(*Interruptions*)... If I say something then you take it offensively. ...(*Interruptions*)... What can I do? ...(*Interruptions*)...

SHRI BINOY VISWAM: But, what we see here, even in the House that the Government is seeing that no peace, no tranquility is maintained here. ...(*Interruptions*)... Sir, the whole of the North India is on fire.

श्री सभापति: प्लीज़ बैठ जाइए। I can understand your feelings but this is not the way at all, please. ...(Interruptions)...

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SHRI BINOY VISWAM: Sir, the people are living in a very, very hard life for themselves.

MR. CHAIRMAN: Please go to your seats. ...(Interruptions)...

SHRI BINOY VISWAM: The North India is in turmoil. ...(Interruptions)... In Assam, ...(Interruptions)... more people have been killed. ...(Interruptions)...

श्री सभापतिः किसी का नाम नहीं लेना है। You can't take the name of any person. ...(Interruptions)...

SHRI BINOY VISWAM: The Police firing was very severe. ...(*Interruptions*)... All over the country the people are being killed \* Does the Government side want to start discussion here?

श्री सभापतिः रूपा जी, कान्ता कर्दम जी और सरोज जी, प्लीज़ आप लोग अपनी सीट पर जाइए।

This is not the way. ...(*Interruptions*)... Please go to your seats. ...(*Interruptions*)... What is happening on the last day? Then, I have to adjourn the House. ...(*Interruptions*)...

SHRI BINOY VISWAM: Sir, many people died on the streets. ...(Interruptions)... Sir, they are Indians ...(Interruptions)... They are the Indian people, our own people, our citizens. ...(Interruptions)... They may be Muslims or Hindus but they are Indians. ...(Interruptions)... Sir, the Government wants to divide the country on Hindu-Muslim line. ...(Interruptions)...

MR. CHAIRMAN: Now, Shri Binoy. Viswam, please conclude. ...(Interruptions)... Conclude by saying what you want to say. ...(Interruptions)... Nothing is going on record. ...(Interruptions)... That will not go on record. ...(Interruptions)...

SHRI BINOY VISWAM: The Parliamentary Democracy is in ...(*Interruptions*)... The Government wants to kill the democracy, kill the secularism, kill the country \* ...(*Interruptions*)... Sir, this cannot be allowed. Thank you, Sir. ...(*Interruptions*)...

MR. CHAIRMAN: Now, Shri K.J. Alphons. ...(Interruptions)... Once I say it is not going on record, it will not go on record. ...(Interruptions)... Why are you wasting your energies? ...(Interruptions)... Please go. ...(Interruptions)... Shri K.J. Alphons.

<sup>\*</sup> Expunged as ordered by the Chair.

SHRI BHUPENDER YADAV: Sir, ...(Interruptions)...

MR. CHAIRMAN: No, no, I have already said. I heard it and then I said it. I cannot go back on that; whether it is the Ruling party or the Opposition party, doesn't matter. ...(*Interruptions*)... It is an issue. ...(*Interruptions*)... So, I allowed her point of order, heard her and then gave my ruling. ...(*Interruptions*)... I suggest to all of you to please go back to your seats. ...(*Interruptions*)... No; I can't allow you. ...(*Interruptions*)... Your Members are standing. I can't allow you. ...(*Interruptions*)...

SHRI BHUPENDER YADAV: Sir, only for this purpose. ...(Interruptions)....

MR. CHAIRMAN: No; no. ...(Interruptions)... When the House is not in order; then nobody can speak. ...(Interruptions)... Let everybody go to their seats. ...(Interruptions)... You can't teach them and they can't teach you. ...(Interruptions)... I am not able to teach both of you. ...(Interruptions)... That is the problem of this House. So, the House is adjourned to meet at 12'o clock.

The House then adjourned at twenty-eight minutes past twelve of the clock.

The House reassembled at twelve of the clock,

MR. CHAIRMAN in the Chair.

## **ORAL ANSWER TO QUESTIONS**

SHRI DEREK O'BRIEN: Sir, before you start Question Hour, give me one minute. ...(*Interruptions*)...

MR. CHAIRMAN: Q. No. 271. ... (Interruptions)...

SHRI DEREK O'BRIEN: Sir, please give me one minute, before you start the Question Hour. ...(*Interruptions*)...

MR. CHAIRMAN: Not now. Please. ...(Interruptions)... Please cooperate. ...(Interruptions)...

SHRI DEREK O'BRIEN: Sir, we are cooperating, that is why ...(*Interruptions*)... this situation. ...(*Interruptions*)...